

Declaration or Assets and Liabilities

Year-2024-2025

I, **Satyendra Kumar Yadav** son/daughter/wife **Shree Ram Chandra Yadav** aged **48** Years, belonging to **Bihar Legislative Assembly, Patna** service and presently working as **Assistant Section Officer** given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Manorma Kumari	Dependant-1 Riya Kriti	Dependant-2 Diya Drishti	Dependant-3 Shreya Srishti	Dependant-4 Pranjal Pranav	Dependant-5 Alpa Arohi
(i)	Cash	Rs- 10000/-	5000	Union Bank of India Rs. -1500	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB-15169/- CO. OP BANK R.D.-500/-	Nil	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post Office Saving A/c- Rs-50,500/- RD-1,000 Post Office TDR-Rs- 3,00,000/- LIC Policy- 6489/- Yearly Rs-1096/-	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motor Maestro Scooty No.- BR01DL0 473	Nil	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold- 20gm Silver- 200gm (Approx)	Nil	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

Exchange in respect of listed employee.

B

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will indicated]

also have to be

Satyendra

Sl. No.	Description	Self	Spouse name (s)	Dependa n-1	Dependant-2	Dependat-3	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST-KOYALDEVA, DIST.- GOPALGANJ	Nil	Nil	Nil	Nil		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	13 DHUR AT BETAURA PHULWARI S HARIF, PATNA	Nil	Nil	Nil		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST-KOYALDEVA, DIST.- GOPALGANJ, AND COMMERCIAL SHOP AT KHAIRATIYA BAZAR, DIST.- GOPANGANJ	Nil	Nil	Nil	Nil		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil		
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 2023
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal, Patna	Rs 10,0000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.-AFQPY4316Q F.Y-2023-24 TAX PAID-RS.82844 /-	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA-983**

Gender :- **M** (M/F)

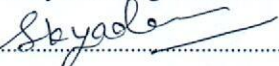
Date of Birth :- **1 5 0 1 1 9 7 7** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **Administrative CADRE BLAS PATNA**
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- **GOPALGANJ**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Satyendra Kumar Yadav**

Designation: **Assistant Section Officer**

Department: **BIHAR VIDHAN SABHA**

Place: **PATNA**

Date: **11-02-2025**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.